SHRI JYOTIRMOY BOSU: You have made an observation. I have documentary evidence to prove....

भी शरद यादव : मैंने शार्ट नोटिस क्वेश्वन दिया था ...

MR. SPEAKER: You have not given notice.

श्री शरद यादव : भ्रष्ट्रयक महोदय, मेरी बात सुनिए।

MR. SPEAKER: You give notice; I will consider it.

12.10 hrs.

PAPERS LAID ON THE TABLE

AUDIT REPORT AND CERTIFIED ACCOUNTS OF ANIMAL WELFARE BOARS,
MADRAS

THE MINISTER OF AGRICUL-TURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): I beg to lay on the Table a copy of the certified Accounts (Hindi and English versions) of the Animal Welfare Board, Madras, for the year 1977-78 and the Audit Report thereon, under sub-rule (4) of Rule 24 of the Animal Welfare Board, Madras (Administration) Rules, 1962. [Placed in Library. See No. LT-4145/79.]

ANNUAL ADMINSITRATION REPORT ETC.
OF REGIONAL ENGG. COLLEGE, TIRUCHIRAPALLI FOR 1977-78, ANNUAL REPORT
ETC. OF UNIVERSITY OF HYDERABAD AND
A STATEMENT

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER); I beg to lay on the Table—

(1) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Regional Engineering College, Tiruchirapalli, for the year 1977-78 together with the Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of Regional Engineering College, Tiruchirapalli, for the year 1977-78.
- [Placed in Library. See No. LT-4146/79.]
- (2) (i) A copy of the Annual Report of the University of Hyderabad for the period January, 1977 to June, 1978.
- (ii) A copy of the Review by the Government on the working of the University of Hyderabad for the period January 1977 to June, 1978.
- (iii) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi version of the Report.

[Placed in Library, See No. LT-4147/79.]

Annual Report etc. of Visva Bharate, Santiniketan for '1977-78, statement re. Regional Engg. Colleges for 1977-78, Annual Report of I.I.H., Delhi for 1977-78, Annual Report etc. of Rampur Raza Library, Rampur, for 1976-77

DR. PRATAP CHANDRA CHUN-DER: I beg also to lay:

- (i) A copy of the Annual Report of Visva Bharati, Santiniketan, for the year 1977-78.
 - (ii) A copy of the Review by the Government on the working of Visva-Bharati, Santiniketan, for the year 1977-78.
 - (iii) A statement (Hindi and English versions) explaining reasons or not laying simultaneously the Hindi version of the Report.

[Placed in Library, See No. LT-4148/79].

(2) A statement (Hindi and English versions) explaining

Papers

270

reasons for not laying the Annual Report and the Audited Accounts of the Regional Engineering Colleges for the year 1977-78 within the stipulated period of nine months after the close of the accounting year. [Placed in Library. See No. LT-4149/79.]

- (3) A copy of the Annual Report (Hindit version) of the Indian Institute of Technology, Delhi for the year 1977-78. [Placed in Library. See No. LT-4150/ 79.]
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Rampur Raza Library, Rampur for the year 1976-77 together with the Audited Accounts, under subsection (4) of section 21 of the Rampur Raza Library Act, 1975.
- (ii) A copy of the Review (Hinda and English versions) by the Government on the working of the Rampur Raza Library, Rampur, for the year 1976-77.
- (iii) A statement (Hindi and English versions) showing reasons for delay in laying the Annual Report mentioned at 4(i) above.

[Placed in Library, See No. LT-4151/79.1

AUDIT REPORT ETC. OF UNIVERSITY GRANS COMMISSION AND OF UNIVER-SITY OF DELHI FOR 1977-78

DR. PRATAP CHANDRA CHUN-DER: I beg to lay:

> (1) (i) A copy of the Annual Accounts (Hindi and English versions) of the University Grants Commission, New Delhi, for the year 1977-78 together with the Audit Report thereon, under sub-sec-

- tion (4) of section 19 of the University Grants Commission Act, 1956.
- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above document.
- [Placed in Library. See No. LT-4152/79.]
- (2) (i) A copy of the Annual Accounts (Hindi and English versions) of the University of Delhi for the year 1977-78 together with the Audit Report thereon.
- (ii) A statement (Hindi English versions) showing reasons for delay in laying the above documents.

[Placed in Library. See No. LT-4153/79.]

ANNUAL REPORT ETC. OF HOUSING AND URBAN DEVELOPMENT CORPORATION LTD., NEW DELHI FOR 1977-78

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI RAM KIN-KAR): I beg to lay on the Table-

- (1) A copy of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-
 - (i) Review by the Government on the working of the Housing and Urban Development Corporation Limited. New Delhi, for the year 1977-78.
 - (ii) Annual Report of the Housing and Urban Development Corporation Limited, New Delhi, for the year 1977-78 along with the Audited Accounts and the Comments of the Comptrol-

[†]English version of the Report was laid on the Table on the 22nd December, 1978.